

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:3047
ANSWERED ON:05.09.2007
COASTAL ZONE MANAGEMENT PLAN FOR NAVI MUMBAI
Deora Shri Milind Murlu

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether the Union Government has received a proposal on Coastal Zone Management Plan (CZMP) for Navi Mumbai;
- (b) if so, the details thereof;
- (c) whether the proposal is pending with the Union Government;
- (d) if so, the reasons therefor; and
- (e) the time by which the proposal is likely to be cleared?

Answer

MINISTER OF STATE FOR ENVIRONMENT AND FORESTS (SHRI NAMO NARAIN MEENA):

- (a) Yes, Sir.
- (b) The Central Government had received the proposal from the State Government of Maharashtra seeking approval of the revised Coastal Zone Management Plan (CZMP) of Navi Mumbai on 25th November, 1998 under the Coastal Regulation Zone (CRZ), Notification, 1991. The proposal sought reclassification of certain stretches of Navi Mumbai from CRZ-III to CRZ-II and was not accepted.
- (c) No, Sir.
- (d) & (e) Does not arise.